

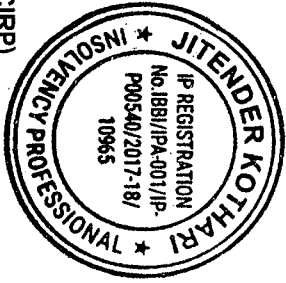
Annexure-1

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 12/05/2023; Order dated 03/01/2024 List of creditors as on: 05/07/2024

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

(Signature)



Jitender Kothari
 Interim Resolution Professional of
 Shah Steel Impex Private Limited (under CIRP)
 Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024
 IP Regn. No. IBBI/PA-001/IP-P00540/2017-18/10965
 AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024